

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/ 41 /A

From :- Smti. Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Gautam Baruah  
Special Judge,  
Guwahati.

Dated Guwahati the 4<sup>th</sup> January 2019.

Sub: **Casual Leave and station leave permission .**

Ref:- Your letter No. Spl/2660/2018/ 28.12.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 31.12.2018 along with station leave permission w.e.f. the evening of 29.12.2018 till the evening of 01.01.2019, has been granted/~~rejected~~.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

